

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI (COURT-II)

Item No. 224
(IB)-420(ND)/2017
CA/725/2019, CA/1161/2019, IA-3796/2020

IN THE MATTER OF:

M/s. Regal Metal & Ferro Alloys ... **Applicant/Petitioner**

Vs.

M/s. Sandeep Axles Pvt. Ltd. ... **Respondent**

Under Section: 9 of IBC, 2016

Order delivered on 08.07.2021

CORAM:

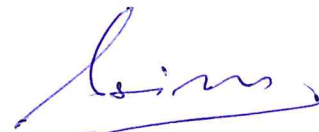
SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT: Mr. Arun Saxena Adv., Mr. Shivam Mishra Adv. For Liquidator
Mr. P.B.A. Srinivasan for Canara Bank/Respondent

ORDER

Renotify this case on 28th July, 2021.



(T.S.Singh)
Court Officer